

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **12.04.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/1293/2019 IN CP/549/IB/2017
NAME OF PETITIONER : S. Rajagopal (Liquidator - Srivari Metal Works Pvt Ltd)
NAME OF RESPONDENT : United Bank of India
SECTION : Sec 60(5) of IBC 2016

ORDER

Due to paucity of time, the matter stands adjourned to **07.05.2021**.


(K.NATARAJAN)
Deputy Registrar

MS